

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 146/2009

Coram

1.Shri V.S.Verma, Member

2.Shri M.Deena Dayalan, Member

DATE OF ORDER: 21.6.2010

In the matter of

Petition for approval of provisional tariff of Kahalgaon Stage-II (3x500 MW) for the period from 1.4.2009 to 31.3.2014.

And in the matter of

NTPC Ltd. New Delhi

.. Petitioner

Vs.

West Bengal State Electricity Distribution Company Ltd., Kolkata and
Others

Respondents

ORDER

This petition has been filed by the petitioner, for approval of provisional tariff for Unit-II of Khalgaon STPP, Stage-II (3X500MW) from the date of commercial operation to 31.3.214.

2. During the hearing on 13.8.2009, the petitioner was permitted to amend the petition to seek approval of final tariff in accordance with specified procedure.

3. The petitioner instead of amending the petition has filed a fresh petition bearing No. 282/2009 on 16.11.2009, for approval of tariff of Kahalgaon

STPP, Stage-II for the period from 1.4.2009 to 31.3.2014.

4. The petitioner in its affidavit dated 17.2.2010 has sought permission of the Commission to withdraw the Petition No. 146/2009 in view of the filing of Petition No. 282/2009.

5. The prayer of the Petitioner is accepted. Accordingly, Petition No. 146/2009 is disposed of as withdrawn.

Sd/-
(M.DEENA DAYALAN)
MEMBER

sd/-
(V.S.VERMA)
MEMBER